

[Print](#)**Defective Case Register from 2026-02-18 to 2026-02-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/6509/2026	PRASANTA KUMAR MAHALI	2026-02-18	1.Period of Delay 56 days. 2. Provision of Law not sufficient.
2	D-WP(C)/6736/2026	PRAMODA KUMAR DASH	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the petitioner in C.T. not tally with affidavit
3	D-WP(C)/6964/2026	SUBHADUTTA ROUTRAY	2026-02-18	Not properly page marked
4	D-CRLMP/4647/2026	RABI NARAYAN PANDA	2026-02-18	NAME OF VICTIM BE REDACTED THEN PUT UP FOR SR
5	D-WP(C)/6740/2026	PRASANNA KUMAR BHUYAN	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and date chart not filed.2. Dt. vide annex.1 not tally with index and para.4 .3 Dt in.para 11 reg. c.copy is left blank.4 .para .sl.no.13 not furnished
6	D-WP(C)/6699/2026	JAGAMOHAN PATTANAIK	2026-02-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Index not page marked.
7	D-CONTC/6943/2026	ADV.	2026-02-18	Para no. not correctly furnished in declaration
8	D-CRLMP/4648/2026	PRABHU PADARBINDA PARIDA	2026-02-18	PAGE NOS.10 11 and 13 NOT LEGIBLE
9	D-WP(C)/6743/2026	SRIKANTA MAHUNTA	2026-02-18	1. sl.no.4 not proper in affidavit.
10	D-WP(C)/6745/2026	SRIKANTA MAHUNTA	2026-02-18	1. sl.no.4 of affidavit not proper.
11	D-CMP/6822/2026	GOPAL CH MOHARANA	2026-02-18	14-NOT PROPERLY INDEXED.
12	D-MACA/6558/2026	KAPILA CHARAN NAYAK	2026-02-18	1-COURT FEE IS DEFICIENT. Court Fee of Rs. 23457/ payable, not paid.
13	D-ABLAPL/5110/2026	AMLAN SHAKTI PAUL	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Court fee Rs 2/- deficient in V. nama
14	D-ABLAPL/5097/2026	SULOCHANA PATRO	2026-02-18	30-OTHER DEFECT (IF ANY) 1. page no 9 not legible.
15	D-CONTC/6200/2026	ADV.	2026-02-18	1. Serial numbers of the petitioners not correctly furnished in cause title
16	D-ABLAPL/5083/2026	BIBHUTI BHUSAN SWAIN	2026-02-18	Receipt Showing Serv.copy To Vigilance not Filed.
17	D-ABLAPL/5100/2026	PRASANTA KUMAR PANDA	2026-02-18	30-OTHER DEFECT (IF ANY) 1.In Index page marking not done correctly.

18	D-WP(C)/6618/2026	KUNAL KUMAR SWAIN	2026-02-18	Date of copy of order vide annex-3 not tally with Index
19	D-LAA/6580/2026	DHANANJAYA MUND	2026-02-18	C.Fee Payable be furnished.
20	D-WP(C)/6952/2026	BIJAYA KUMAR BEHERA 1	2026-02-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 not neat.
21	D-BLAPL/5267/2026	PRATYUSHA NAIDU	2026-02-18	30-OTHER DEFECT (IF ANY) Age of the petitioner not tally with Rejection order and cause title.
22	D-WP(C)/6627/2026	SASHIBHUSAN DAS	2026-02-18	Index page marking not tally with book mark.Page 24 not neat.Page 31 32 33 75 and 76 not found.Page marking not proper.
23	D-WP(C)/6562/2026	SAILABALA JENA	2026-02-18	1.Copy Not served on S.C ( T )
24	D-BLAPL/5104/2026	RUCHI RAJGARHIA	2026-02-18	17-REFERENCE CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) Wrongly mentioned Annexure-2 instead of Annexure-3 at para-3 of the petition.
25	D-ABLAPL/5071/2026	RAJIB LOCHAN PATTNAIK	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Application not properly addressed to the Honorable Court.
26	D-CRLMC/5125/2026	ANANTA NARAYAN PATTANAYAK	2026-02-18	1. Certified copy of annex-1 not filed.
27	D-ABLAPL/5084/2026	DEEPAK RANJAN SUNDARAY	2026-02-18	undertaking for Hindi to English translate copy not furnished.
28	D-MACA/6563/2026	KAPILA CHARAN NAYAK	2026-02-18	1-COURT FEE IS DEFICIENT. 1. Period of Delay 54 days. 2. Court Fee of Rs. 10000/ payable not paid
29	D-ABLAPL/5085/2026	BIBHUTI BHUSAN SWAIN	2026-02-18	.Receipt Showing Serv.copy To Vigilance not Filed
30	D-MACA/6592/2026	ADAM ALI KHAN	2026-02-18	1. Period of Delay 60 days.
31	D-ABLAPL/5091/2026	SUSANTA KUMAR NAYAK	2026-02-18	Petitioner being minor in the petition, he signed in affidavit as a deponent and also executants in V.nama not represented through his guardian.
32	D-MACA/6604/2026	ADAM ALI KHAN	2026-02-18	Period of Delay 77 days.
33	D-ABLAPL/5093/2026	BHABANI SANKAR MISHRA	2026-02-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
34	D-WP(C)/6754/2026	SRIKANTA MAHUNTA	2026-02-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
35	D-ABLAPL/5024/2026	NILAM SWAIN	2026-02-18	30-OTHER DEFECT (IF ANY)

				1. Page no 12 not legible
36	D-WP(C)/6969/2026	JASPREET KAUR	2026-02-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Occupation not mentioned in the affidavit
37	D-LAA/6578/2026	DHANANJAYA MUND,A.G.A	2026-02-18	1.Court Fee Rs.127785/- Payable and Not Paid 2.C.Fee Payable be furnished. 3.Claiming for exemption being Lady but the Appellant described as Son in the referral Court.Please rectify or Payment be made for computing the period of limitation.Put up for further S.R.
38	D-WA/48760/2025	UMESH CHANDRA BEHURA,A.G.A	2026-02-18	i) Neat copy of page no.198 TO 201 206 208 220 246 252 253 257 261 270 334 343 389 394 are to be filed. ii) wp(c) no. left blank in para no. 3 of I.A. no. 4545/2025.iii) Year of the wp(c) wrongly mention in para no. 1 in I.A. no. 4545/2025.
39	D-ABLAPL/5027/2026	DIPTENDU SUNDAR RAY	2026-02-18	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for S.R there after
40	D-WP(C)/6749/2026	SUBASH CHANDRA PUSPALAKA	2026-02-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Age of the deponent in affidavit does not tally with cause title.
41	D-WP(C)/7136/2026	SALYADU ANIL KUMAR DORA	2026-02-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-CONTC/6970/2026	ADV.	2026-02-18	1. Reference certificate not furnished. 2. Page no.16 Annex-C/3 not exhibited. 3. W.P. (C) case number not correctly furnished in para no.1.
43	D-LAA/6831/2026	DHANANJAYA MUND	2026-02-18	C.Fee Payable be furnished.
44	D-WP(C)/7071/2026	SRIKANTA MAHUNTA	2026-02-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Serial no-4 affidavit in the I.A not correctly mentioned.
45	D-WP(C)/6900/2026	GOPABANDHU DASH	2026-02-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Serial no-3 affidavit in the I.A not correctly mentioned.
46	D-WP(C)/7005/2026	TRILOCHAN PANIGRAHI	2026-02-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not mentioned in the affidavit.Serial no-4 not correctly mentioned affidavit in the I.A.
47	D-ABLAPL/5048/2026	DEBASHIS MITRA	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)  1.As per Index at page no 7 not marked as Annexure-1 and it also not attested. 2. Court fee

				Rs 6/- to be paid for A. bail Application.
48	D- CONTC/6234/2026	ADV	2026-02- 18	30-OTHER DEFECT (IF ANY) Case of the details at the top of the cause title not furnished.
49	D-WP(C)/6894/2026	GOPABANDHU DASH	2026-02- 18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-WA/6475/2026	RAJIV KUMAR MAHANTA	2026-02- 18	i) Status of the parties not furnished. ii)Date of order wrongly furnished in synopsis and para no. 1. iii) Being aggrieved para not clearly described. iv) Neat and Legible copy of page no. 23 25 45 to 69 115 120 126 130 131 133 134 149 are to be filed.
51	D- BLAPL/5131/2026	SANJEEB KUMAR JENA	2026-02- 18	Annexure-1 and 2 not mentioned at page- 6 and 11 respectively
52	D- ABLAPL/5072/2026	SULOCHANA PATRO	2026-02- 18	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 9 not legible.
53	D- CONTC/6307/2026	ADV	2026-02- 18	1. Reference Certificate not furnished.2. Age of the deponent in affidavit does not tally with cause title.
54	D-WP(C)/7006/2026	RAJJEET ROY	2026-02- 18	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
55	D- ABLAPL/5076/2026	DHANANJAYA MUND	2026-02- 18	30-OTHER DEFECT (IF ANY) 1. Page marking of Bail Application and Ann.1 in Index not correct.
56	D- CONTC/6533/2026	ADV.	2026-02- 18	17-REFERENCE CERTIFICATE NOT FURNISHED.
57	D-WP(C)/6634/2026	SANJIB KUMAR RATH	2026-02- 18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) Synopsis and date Chart not mentioned in the Index.Date not mentioned in the V>Nama.
58	D- CONTC/6595/2026	SUDHIR KUMAR MALLICK	2026-02- 18	30-OTHER DEFECT (IF ANY) CONTC case number not correctly furnished in 7th line of the page no.5.
59	D- ABLAPL/5017/2026	JUGALA KISHORE PANDA	2026-02- 18	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
60	D- BLAPL/5112/2026	ASHOK KUMAR SAHOO	2026-02- 18	30-OTHER DEFECT (IF ANY) Free copy or Certified copy of the Rejection order not filed.
61	D- ABLAPL/3960/2026	BENJAMIN SISHU	2026-02- 18	30-OTHER DEFECT (IF ANY)

				1. Occupation of the deponent not furnished in Affidavit. 2. Court fee Rs 6/- deficit on A. bail Application.
62	D-ABLAPL/5019/2026	GAOURA HARIJAN	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. In affidavit, Sl no 3 information wrongly furnished. 2.Deponents relation to the petitioner not furnished.
63	D-WP(C)/7000/2026	TRILOCHAN PANIGRAHI	2026-02-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Name of the Petitioner not tally with affidavit and cause title.Paragraph not correctly mentioned in the affidavit and also I.A.Serial no-4 affidavit in the I.A not correctly mentioned.
64	D-CRLA/5001/2026	JAGANNATH BHUYAN	2026-02-18	30-OTHER DEFECT (IF ANY) The name of deponent wrongly mentioned in identity para at page No.10
65	D-WA/49210/2025	UMESH CHANDRA BEHURA,A.G.A	2026-02-18	1. Period of Delay 228 days delay. 2. i) Status of the appellant not correctly furnished. ii)Book mark does not tally with Index. iii) Year of the wp(c) wrongly mention in prayer of appeal memo.iv) Legible copy of page no. 40 43 46 47 49 53 55 to 60 63 66 85 86 88 89 to 93 115 119 to 122 124 to 127 129 to 130 132 to 142 144 145 147 to 156 159 to 167 169 170 172 to 174 175 to177 183 193 196 197 199 to 209 211 213 to 215 227 to 229 232 to 248 250 to 253 291 297 298 300 to 301 312 346 352 353 are to be filed
66	D-CONTC/5936/2026	ADV.	2026-02-18	PAGING OF INDEX, SYNOPSIS and DATE CHART BE OMITTED
67	D-WP(C)/6553/2026	GYANENDRA KUMAR TRIPATHY	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-WP(C)/6781/2026	DEBA PRASAD MISHRA	2026-02-18	Receipt Showing Serv.copy To ct not Filed.
69	D-WA/6305/2026	SATYABRATA MOHANTY,A.G.A	2026-02-18	Para no. not correctly mention in appeal memo.
70	D-LAA/6341/2026	SRINIBASH SATAPATHY	2026-02-18	Valuation and C.fee Payable be corrected.Put up for Further S.R after rectification for limitation.
71	D-CONTC/6309/2026	MANORANJAN MUDULI	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in declaration. 2. Petitioner no.1 signed twice in V.nama.
72	D-WP(C)/6559/2026	MANOJA KUMAR KHUNTIA	2026-02-18	30-OTHER DEFECT (IF ANY) Detail address of the petitioner not furnished.
73	D-LAA/5853/2026	SRINIBASH SATAPATHY	2026-02-18	Put up for further S.R after Valuation and C.Fee Payable furnished and Payment of D.C.Fee for limitation.

74	D-ABLAPL/5053/2026	AMULYA RATNA PANDA	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Incomplete Ann.1 filed.
75	D-ABLAPL/5064/2026	SOUBHAGYA KUMAR DASH	2026-02-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-WP(C)/6784/2026	BIJAY BANERJEE	2026-02-18	Receipt Showing Serv.copy To ct not Filed.
77	D-LAA/6291/2026	SRINIBASH SATAPATHY	2026-02-18	1.Valuation and C.Fee Payable be furnished.2.Put up for further S.R after Payment of D.C.Fee for limitation
78	D-ABLAPL/5060/2026	ABHAS MOHANTY	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Ann.2 not mentioned in Petition.
79	D-CONTC/6263/2026	SAROJ KUMAR PADHY	2026-02-18	30-OTHER DEFECT (IF ANY) 1.Case of the details at the top of the cause title not furnished. 2. Paragraph and signature of the deponent in affidavit does not tally with cause title. 3. Signature of the petitioner in V.nama does not tally with cause title.
80	D-LAA/5913/2026	JAGAJIBAN PRADHAN	2026-02-18	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Valuation and C.Fee Payable be correctly furnished.2.Put up for further S.R after rectification and after Payment of D.C.Fee for limitation.
81	D-CRLMP/4479/2026	BIBHU DATTA BISWAL	2026-02-18	30-OTHER DEFECT (IF ANY) PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
82	D-LAA/6324/2026	SRINIBASH SATAPATHY	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Valuation and C.Fee Payable be furnished and Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
83	D-MACA/6674/2026	AMIYA KUMAR MOHANTY	2026-02-18	further SR after clarification of valuation
84	D-BLAPL/5074/2026	NIRANJAN PANDA	2026-02-18	Name Of The Filing Advocate Not In Capital Letters In The Petition
85	D-WA/6306/2026	AISHWARYA DASH,A.S.C	2026-02-18	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be filed. 2.i) Undertaking for translated copy of odia not filed
86	D-CONTC/6670/2026	SWAPNIL ROY	2026-02-18	1. Proper Order sheet of the W.A. case number not filed at page no.16 vide annex-3.
87	D-CRLMP/4533/2026	SOUBHAGYA KUMAR DASH	2026-02-18	COPY OF DISP. OF ORDER PASSED IN ABLAPL NO.14957/2025 BE ANNEXED TO THIS PETITION 2.NAME OF VICTIM BE REDACTED TOTALLY FROM THIS PETITION, THEN PUT UP FOR SR
88	D-RVWPET/6742/2026	BISWAJIT MAHARANA(SR.	2026-02-18	3-AUTHENTICATION FEE IS DEFICIENT.

		PANEL COUNSEL)		Authentication fee due on the Appellate Court Judgement Rs.2.25/- to be paid.
89	D-RSA/54296/2025	SAILABALA JENA	2026-02-18	30-OTHER DEFECT (IF ANY) 1.Period of Delay 400 days.I.A for condonation of delay not Filed. 2. Cause Title Not in order.Appellant No-5(b) of the L.A.Court not made Party in the Appeal. 3. Valuation and C.Fee Payable not furnished
90	D-MACA/6676/2026	SRINIBAS MOHANTY	2026-02-18	1. Period of Delay 180 days 2. further SR after clarification of valuation
91	D-MACA/6809/2026	SANTOSH KUMAR MOHANTY	2026-02-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
92	D-WP(C)/6605/2026	RASHMIKANTA MAHALIK	2026-02-18	1. Pages no-21 to 32 not legible.
93	D-CONTC/6817/2026	ADV.	2026-02-18	30-OTHER DEFECT (IF ANY) Date of order not correctly furnished in para no.6.
94	D-CRLMC/5369/2026	UMA CHARAN MISHRA	2026-02-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.24 25 26 and 27 not neat and legible.
95	D-CONTC/6819/2026	ADV.	2026-02-18	30-OTHER DEFECT (IF ANY) Date of order not correctly furnished in para no.6.
96	D-BLAPL/5211/2026	BIKASH KARNA	2026-02-18	1. Page marking of Ann.3 and 4 in Index not correct
97	D-ABLAPL/4994/2026	PRAKASH KUMAR MISHRA	2026-02-18	.Petition not correctly addressed to Honorable Court
98	D-CRLMC/5101/2026	NIRANJAN PRASAD PATRA	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. C.Copy of order dated 14.11.2024 vide Annexure-4 to be filed.2.Petition not correctly addressed to Honorable Court
99	D-CRLMC/5111/2026	SUSANTA KUMAR NAYAK	2026-02-18	30-OTHER DEFECT (IF ANY) 1. C.Copy of Cognizance order dated 11.02.2022 to be filed. 2.As per impugned order under Annexure-2, the name of the Lower court not furnished in the cause title.
100	D-CRLMC/5388/2026	SOURAV SUMAN BHUYAN	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Certified copy of annex-1 not filed.
101	D-TRPCRL/5119/2026	NIRANJAN LENKA	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-BLAPL/5176/2026	UMA SHANKAR PATEL	2026-02-18	1. Application not properly addressed to the Honorable Court. 2. Date of Rejection order mentioned in reference certificate and para 2 of Petition not correct. 3. Deponent has not signed

				the Affidavit. 4. Ann.2 Page 12 and 70 not legible. 5. Ann.3 not attested.
103	D-WA/6611/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-02-18	Code Not furnished in cause title.
104	D-CRLMC/5116/2026	RAMA CHANDRA JENA	2026-02-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Signature of the petitioner no.7 in V.nama does not tally with cause title.2.L.T.I.of petitioner no.4 not attested in V.nama.
105	D-MACA/6665/2026	AMIYA KUMAR MOHANTY	2026-02-18	Further SR to be made after clarification of valuation.
106	D-BLAPL/5055/2026	SAMARENDRA BAHADUR	2026-02-18	Wrongly mentioned Annexure-1 instead of Annexure-2 in para-6 of the petition.
107	D-CRLMC/5155/2026	SATYA RANJAN MULIA	2026-02-18	30-OTHER DEFECT (IF ANY)  1. As per impugned order under Annexure-2,the name of the Lower court not furnished in the prayer.
108	D-BLAPL/5058/2026	DEVASHIS PANDA	2026-02-18	14-NOT PROPERLY INDEXED.  1.Page No. 8 and 9 not legible. 2.Pagination after page-11 incorrect
109	D-WP(C)/6639/2026	SANJIB KUMAR RATH	2026-02-18	30-OTHER DEFECT (IF ANY)  Date of Copy of approval order vide annex-3 not tally with Index.
110	D-WP(C)/6761/2026	SANJAY KUMAR PATRA	2026-02-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
111	D-FAO/6503/2026	AJODHYA RANJAN DASH,A.G.A	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Page 29 not legible
112	D-BLAPL/5049/2026	KISHORE KUMAR MISHRA	2026-02-18	Annexure-1 not reflected in page-8
113	D-WP(C)/6942/2026	NALINI KANTA MOHANTY	2026-02-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Serial no-4 affidavit in the I.A not correctly mentioned.
114	D-BLAPL/5165/2026	SAPAN KUMAR LENKA	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)  1. Synopsis and Date Chart not page marked. 2. Incomplete Ann.1 filed. 3. A.Fee of Rs 1.10 not paid on Ann.2.
115	D-BLAPL/5059/2026	TIRTH KUMAR SAHU	2026-02-18	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

				Page No. 10 not legible
116	D-CMP/6957/2026	MAHESWAR MOHANTY	2026-02-18	C.copy of annexure-8 not filed.
117	D-BLAPL/5138/2026	DEVASHIS PANDA	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Provision of law wrongly furnished in cause title of the application.
118	D-BLAPL/5229/2026	ALOK KUMAR PANDA	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Name of father of Pet. No.3 in CT not tally with Rejection Order.
119	D-FAO/6531/2026	AJODHYA RANJAN DASH,A.G.A	2026-02-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-CONTC/6714/2026	ADV.	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Name of the opp. party not correctly furnished in Synopsis and date chart. 2. WP (C) case number not correctly furnished in Reference certificate.
121	D-BLAPL/5152/2026	AMLAN SHAKTI PAUL	2026-02-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
122	D-BLAPL/5022/2026	MANGU NANDY	2026-02-18	Annexure-3 not indicated in page-29
123	D-WP(C)/6763/2026	SUDHANSU SEKHAR JENA	2026-02-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs not correctly mentioned in declaration.2. Annex-7 and 8 not page mark
124	D-CMAPL/7124/2026	MAHENDRA KUMAR SAHOO	2026-02-18	i) Synopsis and date chart not filed. ii) Reference certificate not furnished. iii)Provision of law not furnished in I.A. no. 46/2026. iv) Put up for SR after removal of defect and disposed of I.A. no. 46/2026.
125	D-CMP/6704/2026	SIDHARTHA MISHRA-1	2026-02-18	Address of O.Ps No-2 8 9 to 14 not mentioned in the Petition
126	D-BLAPL/5153/2026	KARTIK CHANDRA TRIPATHY	2026-02-18	30-OTHER DEFECT (IF ANY) 1. Village name of the petitioner mentioned in the Rejection order not tally with cause title of the application.
127	D-WP(C)/6731/2026	PRABODHA CHANDRA NAYAK	2026-02-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Or.dtd.30-01-2026 in para no.35 not tally with index.
128	D-CONTC/6954/2026	ADV.	2026-02-18	Para no. not correctly furnished in declaration

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 18-02-2026 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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